GOVERNMENT OF INDIA MINISTRY OF COMMUNICATIONS DEPARTMENT OF TELECOMMUNICATIONS

LOK SABHA UNSTARRED QUESTION NO. 4506 ANSWERED ON 20TH AUGUST, 2025

QUALITY AND SPEED OF FIBRE-OPTIC INTERNET SERVICES

4506. SHRI NAVEEN JINDAL: DR. RAJEEV BHARADWAJ:

Will the Minister of COMMUNICATIONS be pleased to state:

- (a) the details (in kilometres) of the Optical Fibre Cable (OFC) laid across the country during the last five years, State, district and year-wise including of Kangra and Chamba districts of Himachal Pradesh;
- (b) the contribution of the Digital India initiative in the growth of optical fibre networks in the country;
- (c) the details of the measures taken/being taken to improve the quality and speed of fibre optic internet services in urban and rural areas and reduce dependence on foreign optical fibre imports;
- (d) the manner in which OFC network has helped in disaster-prone areas by improving early warning and communication systems;
- (e) whether the Government proposes to upgrade public Wi-Fi infrastructure through fibre optic connectivity and if so, the details thereof; and
- (f) the details of upcoming schemes or initiatives to make broadband internet affordable for all through expanded fibre coverage?

ANSWER

MINISTER OF STATE FOR COMMUNICATIONS AND RURAL DEVELOPMENT (DR. PEMMASANI CHANDRA SEKHAR)

(a), (b), (e) & (f) As of March 31, 2025, a total of 19,53,264 route KM of Optical Fibre Cable (OFC) has been laid across the country during the last five years. The State-wise details are attached as **Annexure-I**.

The Government has taken the following key actions to improve the telecom connectivity including fibre-optic internet services by implementing the National Broadband Mission (NBM) in the country.

i. Launched the Centralized Right of Way (RoW) Portal on May 14, 2022, thus facilitating the streamlining of the RoW permissions for the deployment of telecom infrastructure viz. Optical Fiber Cable (OFC) laying and telecom tower installation.

ii. Processes to obtain RoW permissions and applicable charges were further made uniform through Telecommunications (Right of Way) Rules 2024 under 'The Telecommunications Act, 2023'. The rules are effective from January 01, 2025.

Further, the Department of Telecommunications (DoT) is ensuring stable broadband connectivity and bridging the digital divide through the Digital Bharat Nidhi (DBN). Key initiatives include:

- i. The BharatNet project providing broadband to Gram Panchayats (GPs) and villages (on demand).
- ii. Submarine optical fiber cables were laid between Chennai and Andaman & Nicobar (2312 km) and Kochi and Lakshadweep (1869 km), enabling faster internet connectivity.
- iii. Various schemes for high-speed internet and mobile services (including 4G) in remote areas, such as the North-East, Islands, LWE (Left-Wing Extremism)-affected regions, Aspirational Districts, and border villages.
- (c) As on 30th June 2025, 2,09,291 Gram Panchayats (GPs) on OFC have been made Service Ready for providing high speed internet services and total 13,01,193 no. of FTTH connections have been provided in rural areas under the BharatNet project. The Wi-Fi technology enabled FTTH connections are being provided through BharatNet network.

On 04.08.2023, the Union Cabinet has approved the Amended BharatNet Program (ABP) under Design, Built, Operate and Maintain (DBOM) model, for up-gradation of existing network of BharatNet Phase-I and Phase-II, creation of network in balance GPs, Operation and Maintenance for 10 years and utilization.

India has sufficient manufacturing capacity of optical fibre. Exports of optical fibre from India in FY 2023–24 and FY 2024–25 were ₹3,398 crore and ₹3,009 crore respectively.

(d) The OFC network enables high-speed, reliable communication for early warnings, supports large-scale data sharing among emergency services, and remains mostly unaffected during disaster situations except landslide, earthquake or severe floods. This helps in coordination, community alerts, and rescue operations, reducing loss of life and property.

Annexure referred to in Part (a), (b), (e) & (f), of the Lok Sabha Unstarred Question No. 4506 answered on 20.08.2025.

Annexure-I

S. No	State/UT Name	Total OFC Laid (in route KM)
1	Andaman and Nicobar Islands (UT)	702
2	Andhra Pradesh	138225
3	Arunachal Pradesh	4180
4	Assam	49063
5	Bihar	37562
6	Chandigarh (UT)	14964
7	Chhattisgarh	54577
8	Dadra & Nagar Haveli and Daman & Diu (UT)	833
9	Delhi (UT)	33000
10	Goa	1475
11	Gujarat	136481
12	Haryana	23714
13	Himachal Pradesh	11256
14	Jammu and Kashmir (UT)	20441
15	Jharkhand	39142
16	Karnataka	84719
17	Kerala	191051
18	Ladakh (UT)	2219
19	Lakshadweep (UT)	24
20	Madhya Pradesh	78396
21	Maharashtra	169304
22	Manipur	3934
23	Meghalaya	5688
24	Mizoram	3667
25	Nagaland	3876
26	Odisha	65641
27	Puducherry (UT)	137
28	Punjab	114324
29	Rajasthan	83201
30	Sikkim	1301
31	Tamil Nadu	168071
32	Telangana	157672
33	Tripura	3656
34	Uttar Pradesh	149907
35	Uttarakhand	17746
36	West Bengal	83114
	Grand Total	1953264
